

9

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A.No.2424/93

New Delhi this the 9th August, 1994

Hon'ble Shri J.P. Sharma, Member(J)

Shri Jagadish Chander,  
s/o Shri Amrit Saria,  
Motor Lorry Driver,  
Horticulture East Division,  
C.P.W.D., I.P. Bhavan,  
New Delhi.

.... Applicant

(None for the applicant)

Vs.

1. Union of India  
Through its  
Director General of Works,  
C.P.W.D., Nirman Bhavan,  
New Delhi.

2. Estate Officer,  
Directorate of Estates,  
C.P.W.D.,  
Nirman Bhavan,  
New Delhi.

.... Respondents

(None for the respondents)

O R D E R

Hon'ble Shri J.P. Sharma, Member(J)

The case is dismissed in default.

*J.P. Sharma*  
(J.P. SHARMA)  
Member(J)

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